



सत्यमेव जयते

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TO  
**PARLIAMENTARY DEBATES**

---

**HOUSE OF THE PEOPLE**  
**OFFICIAL REPORT**

---

**(Part II—Proceedings other than Questions and Answers)**

**VOLUME I to V**

*(11th February to 15th May, 1953)*

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**THIRD SESSION**

**1953**

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**LOK SABHA SECRETARIAT**  
**NEW DELHI**

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*Two Rupees*  
*(Inland)*

*Eight Shillings*  
*(Foreign)*

CORRIGENDA

to

Parliamentary Debates Part II (Proceedings other than Questions and Answers) of the Third Session, 1953, of the House of the People

Volume 1.

1. No. 1, dated the 11th February, 1953

- (i) Col. 27, for existing top line read 'Deaths of'.  
 (ii) Col. 28, for existing top line read 'Shri Gopalaswami'.

2. No. 2, dated the 13th February, 1953

- (i) Col. 61, line 28, for 'Koera' read 'Korea'.  
 (ii) Col. 65, line 30, for 'India-China' read 'Indo-China'.  
 (iii) Col. 91, line 9 from bottom, after 'of' insert 'small'.  
 (iv) Col. 92, line 6 from bottom, for 'belief' read 'feeling'.  
 (v) Col. 92, last line, for 'meet' read 'fill'.  
 (vi) Col. 93, line 8 from bottom, for 'atmosphere' read 'approach'.  
 (vii) Col. 93, line 5 from bottom, for 'to' read 'for'.  
 (viii) Col. 93, last but one line, after 'some' insert 'other'.  
 (ix) Col. 103, line 5 from bottom, for 'The natives there' read 'Large prices of land'.

3. No. 5, dated the 17th February, 1953

- (i) Col. 345, line 30, for 'critism' read 'criticism'.

- (ii) کالم نمبر ۳۷۳ سطر ۱۵۴ میں "اور" کی جگہ پر "اور" پڑھئے۔  
 (iii) کالم نمبر ۳۷۷ سطر ۳ میں "سوئی" کی جگہ پر "کوئی" پڑھئے۔  
 (iv) کالم نمبر ۳۷۹ نیچے سے سطر ۱۳ میں "بانہن" کی جگہ پر "باتہن" پڑھئے۔  
 (v) کالم نمبر ۳۸۱ سطر ۷ میں "جس" کے بعد "کے" پڑھئے۔  
 (vi) کالم نمبر ۳۸۱ سطر ۱۰ میں "جہز" کی جگہ پر "جہزوں" پڑھئے۔  
 (vii) کالم نمبر ۳۸۱ سطر ۱۵ میں "آج" کی جگہ پر "آپ" پڑھئے۔  
 (viii) کالم نمبر ۳۸۲ سطر ۷ میں "شائع" کی جگہ پر "شایع" پڑھئے۔  
 (ix) کالم نمبر ۳۸۳ سطر ۷ میں "بہگنڈا" کی جگہ پر "بہگنڈا" پڑھئے۔  
 (x) کالم نمبر ۳۸۳ نیچے سے سطر ۱۲ میں "کو" کی جگہ پر "کوڑ" پڑھئے۔  
 (xi) کالم نمبر ۳۸۳ نیچے سے سطر ۱۲ میں "کہ" کی جگہ پر "کر" پڑھئے۔  
 (xii) کالم نمبر ۳۸۳ نیچے سے سطر ۳ میں "آج" کے بعد "ڈاکٹر" پڑھئے۔  
 (xiii) کالم نمبر ۳۸۵ سطر ۱ میں "خون" کے بعد "ہی" پڑھئے۔  
 (xiv) کالم نمبر ۳۸۵ سطر ۳ میں "کی گئی ہیں" کے بعد "بہت زور" پڑھئے۔  
 (xv) کالم نمبر ۳۸۷ سطر آخری میں "ھاؤس" کے بعد "نے" پڑھئے۔  
 (xvi) کالم نمبر ۳۸۹ سطر ۱۷ میں "بلاہا" کی جگہ پر "بلاہا" پڑھئے۔

- (xx) کالم نمبر ۳۰۹ نیچے سے سطر ۶ میں "کہ" کے بعد "دال" پڑھئے -  
 (xxi) کالم نمبر ۳۹۱ سطر ۱۷ میں "لہکن" کے بعد "ایک" پڑھئے -  
 (xxviii) کالم نمبر ۳۹۱ سطر ۲۵ میں "پڑجا" کے بعد "پرپیشن" پڑھئے -  
 (xix) کالم نمبر ۳۹۷ نیچے سے سطر ۹ میں "نو" کی جگہ پر "نر" پڑھئے -  
 (xx) کالم نمبر ۳۹۸ سطر ۱۰ میں "پوری ذمہ داری" کے بعد "کے" پڑھئے -  
 (xxi) کالم نمبر ۳۰۱ سطر ۱۰ میں "ایسٹو" کی جگہ پر "ایسٹوریم" پڑھئے -  
 (xxii) کالم نمبر ۳۰۲ سطر ۱۷ میں "ے" کے بعد "چھتی" پڑھئے -  
 (xxiii) کالم نمبر ۳۰۲ نیچے سے سطر ۵ میں "ہے ہیں" سے پہلے "سامنے" پڑھئے -  
 (xx) کالم نمبر ۳۰۳ نیچے سے سطر ۱۰ میں "ایڈمن" کی جگہ پر "ایڈمیتاڈ" پڑھئے -  
 (xx) کالم نمبر ۳۰۴ سطر ۱۲ میں "سٹور" کی جگہ پر "سٹور" پڑھئے -  
 (xxv) کالم نمبر ۳۰۸ سطر ۵ میں "ہے" کے بعد "کی" پڑھئے -

(xxvii) Col. 408 after line 9 insert (owing to the point your word should from" :-

4. No. 6, dated the 18th February, 1953

- (i) Col. 455, line 15 from bottom, after 'we' insert 'will'.  
 (ii) Col. 464, line 50, for 'enmi-' read 'emi-'.  
 (iii) Col. 473, line 47, for '6456' read '456'.  
 (iv) Col. 478, line 22, for 'whma e' read 'Waghmare'.  
 (v) Col. 513, insert as last but one line, 'concrete etc. The Soil Mechanics'.

5. No. 7, dated the 19th February, 1953

- (i) Col. 590, line 15 from bottom, for 'provisional' read 'Provincial'.  
 (ii) Col. 596, line 11 from bottom, after 'extent' insert 'it'.

6. No. 8, dated the 20th February, 1953

- (i) Col. 610, for existing line 12, read 'the Minister of Commerce and'.  
 (ii) Col. 696, for existing line 18, read 'The motion was adopted'.  
 (iii) Col. 712, line 24, for 'be interfered with and even' read 'do anything. Therefore in'.

7. No. 9, dated the 23rd February, 1953

Col. 795, for existing line 40, read '367-1 in May, 1952. The inflation has'.

8. No. 11, dated the 25th February, 1953

- (i) Col. 902 after line 9 from bottom insert 'checked, then it will be difficult for the railways to make this contribution'.  
 (ii) Col. 934, line 15, after 'metre' insert 'gauge'.  
 (iii) Col. 934, line 16 for 'Maras' read 'Madras'.  
 (iv) Col. 934, line 5, from bottom, after 'is', insert 'I think'.  
 (v) Col. 983, for existing line 34 read 'tulate the hon. Railway Minister on'.

9. No. 13, dated the 27th February, 1953

पुस्तक भाग १११९, पृष्ठ १९ "श्री गणपति राम" के स्वान पर "श्री गणपति राम" पढ़िये ।

No. 14, dated the 2nd March, 1953

(i) Col. 1167, line 7 from bottom, for 'Inadequency' read 'Inadequacy'.

(ii) Col. 1167, after line 29, insert 'whether the new line should be a'.

(iii) Col. 1193, line 14, for '881·29' read '284·29'.

(iv) Col. 1198, last but one line, for 'Minister' read 'Ministry'.

No. 16, dated the 4th March, 1953

(i) Col. 1409, delete line 20.

(ii) Col. 1410, for existing line 24, read 'sec. There the working class cost of'.

(iii) Col. 1424, line 19, for 'some' read 'the'.

(iv) Col. 1461, line 14, for 'compentent' read 'component'.

No. 17, dated the 5th March, 1953

(i) Col. 1482, line 23, for 'her n s' read 'herents'.

(ii) Col. 1487, line 12, for 'stuff' read 'staff'.

(iii) Col. 1499, line 29, for 'Rs. 783' read 'Rs. 788'.

(iv) Col. 1562, line 10, for 'Bihar is putting sales' read 'well, you know the'.

CORRIGENDA

to

the Parliamentary Debates Part II (Proceedings other than Questions and Answers) of the Third Session, 1953 of the House of the People.

In Volume II.

1. No. 1, dated the 9th March, 1953  
Col. 1673, line 26, after 'a' read 'parasitic'.
2. No. 2, dated the 10th March, 1953  
(i) Col. 1717, line 12, for 'Rs. 3·15' read 'Rs. 8·15'.  
(ii) पृष्ठ भाग १७२७, वर्तमान पंक्ति २१ को "पाकिस्तान कहां तक ऐसी ताकत रखत पढ़िये।
3. No. 4, dated the 12th March, 1953  
कالم १९२० سطر ۷ میں "ہی" کی جگہ "وہی" پڑھئے۔
4. No. 6, dated the 16th March, 1953  
(i) Col. 2121, line 9, for 'funds in' read 'function'.  
(ii) Col. 2121, for existing line 12 read 'the State was not invited? I shall be'.
5. No. 7, dated the 17th March, 1953  
(i) Col. 2248, line 19, for '55' read '49'.  
(ii) Between Cols. 2247 and 2248, line 15 from bottom for 'Bhakta, Shri B. R.' read 'Bhagat Shri B. R.'
6. No. 8, dated the 18th March, 1953  
(i) Col. 2258, line 6, for 'Re. 1' read 'Rs. 100'.  
(ii) Col. 2269, line 8 from bottom, for 'ever' read 'were'.  
(iii) पृष्ठ भाग २३३४, अन्तिम पंक्ति, 'शासन' के बाद 'विनियन्त्रण को अपना रहा है' पढ़िये।  
(iv) Col. 2344, for existing first line read 'Shri J. R. Mehta : I believe that if'.
7. No. 9, dated the 19th March, 1953.  
(i) Cover page after 'Demand No. 46—Civil Veterinary Services [Cols. 2348—2389]' insert the following :  
"Demand No. 47—Miscellaneous Department and Expenditure under the Ministry of Food and Agriculture [Cols. 2, 348—2, 389].  
Demand No. 123—Capital Outlay on Forests [Cols. 2348—2389].  
Demand No. 124—Purchases of Foodgrains [Cols. 2348—2389].  
Demand No. 125—Other Capital Outlay of the Ministry of Food and Agriculture [Cols. 2348—2390].  
Demand No. 17—Ministry of Education [Cols. 2391—2456].  
Demand No. 18—Archaeology [Cols. 2391—2456].  
Demand No. 19—Other Scientific Departments [Cols. 2391—2456].  
Demand No. 20—Education [Cols. 2392—2456].  
Demand No. 21—Miscellaneous Departments and Expenditure under the Ministry of Education [Cols. 2392—2456].  
Demand No. 115—Capital Outlay of the Ministry of Education [Cols. 2392—2456]".  
(ii) Col. 2388, for the existing line 15 from bottom read 'necessary to defray the charges'.  
(iii) पृष्ठ भाग २४३५, अन्तिम पंक्ति, 'एक' से पहिले 'कि बहुली में' पढ़िये।  
(iv) Col. 2454, delete existing line 25 and insert after line 26 'Preservation of old historical monuments'.

8. No. 10, dated the 20th March, 1953

(i) पृष्ठ भाग २५३५, प्रथम पंक्ति, 'ी रूप नारायण' के स्थान पर 'श्री रूप नारायण' पढ़िये।

(ii) Col. 2571, line 28, for 'Cenral' read 'central'.

9. No. 11, dated the 21st March, 1953

(i) Col. 2590, for existing line 23 from bottom read 'Calcutta, Sealdah and Howrah'.

(ii) Col. 2591, line 9, for 'pard' read 'Yard'.

(iii) पृष्ठ भाग २५९६, अन्तिम पंक्ति, 'जी' के बाद, अर्ज किया या कि' पढ़िये।

(iv) Col. 2616, line 5, after 'number' read 'of starvation'.

10. No. 12, dated the 24th March, 1953

(i) Col. 2719, line 27, for 'charges' read 'Air Force'.

(ii) Col. 2779, line 11, from bottom for 'squadrons have we got?' read 'planes to carry our troops'.

11. No. 13, dated the 25th March, 1953

(i) Col. 2813, after existing line 38, insert 'problems, of their hearth and homes'.

(ii) Col. 2813, delete existing line 40.

(iii) Col. 2828, line 4, for 'offences' read 'officers'.

(iv) Col. 2843, line 10, for 'cair' read 'chair'.

(v) Col. 2874, line 24, from bottom, for 'Hence' read 'Here'.

12. No. 14, dated the 26th March, 1953.

Col. 3019, line 30, for 'thight' read 'thought'.

13. No. 15, dated 27th March, 1953

(i) Col. 3107, after existing line 14, insert '31st day of March, 1954, in' and delete existing line 16.

(ii) Col. 3118, line 15 from bottom, for 'I made' read 'the ex'.

14. No. 16, dated the 28th March, 1953

(i) Col. 3194, line 23, for 'recenue-earning' read 'revenue-earning'.

(ii) Col. 3212, lines 32 and 40, for 'CEDEU' read 'CEDO'.

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## CORRIGENDA

to

the Parliamentary Debates Part II (Proceedings other than Questions and Answers) of the Third Session, 1953 of the House of the People.

In Volume III.

1. No. 1, dated the 30th March, 1953

- (i) Col. 3230, line 17, for 'Shri Siuamesthi Swami' read 'Shri Sivamurthi Swami.
- (ii) Col. 3313, line 21 from bottom, for 'one proposed Deputy' read 'and he acted as the.'

2. No. 2, dated the 31st March, 1953.

- (i) Col. 3442, line 28, for 'on' read 'no'.
- (ii) Col. 3458, line 7, for 'moster' read 'monster'.

3. No. 4, dated the 2nd April, 1953

Col. 3502, for existing line 6 from bottom, read 'Tariff Commission, he is again wrong.'

4. No. 5, dated the 4th April, 1953

- (i) Col. 3655, line 26, from bottom, for 'devision' read 'devising'.
- (ii) Col. 3690, delete line 11 from bottom.
- (iii) Col. 3690, line 10 from bottom, delete 'a'.
- (iv) Col. 3690, after existing line 10 from bottom insert 'hopes. So, Government have to find a'.

5. No. 6, dated the 6th April, 1953

Col. 3709, for existing last line read 'of Commuted value of pensions'.

6. No. 8, dated the 8th April, 1953

(i) Col. 3955, for existing line 26 from bottom read 'fledged Ministry should be mobil-

7. No. 10, dated the 19th April, 1953

Col. 4153, after line 2 insert 'cate task, I have to seek the co-'.

8. No. 12, dated the 15th April, 1953

- (i) Col. 4246, line 17, for 'discussion' read 'difference'.
- (ii) Col. 4267, line 37, delete 'pro'.
- (iii) Col. 4257, line 33, for 'did not go far enough. It' read 'and far more radical than'.

9. No. 16, dated the 20th April, 1953.

Col. 4643, line 9 from bottom, after 'the' read 'hon. Minister'.

10. No. 17, dated the 21st April, 1953.

- (i) Col. 4719, line 8, after 'it can' insert 'make any proposals it wants to and'.
- (ii) Col. 4719, delete existing line 10.
- (iii) Col. 4767, line 24, for 'bad' read 'bold'.
- (iv) Col. 4770, line 27, from bottom, for 'will be very costly, read 'if for no other'.

CORRIGENDA

to

the Parliamentary Debates Part II (Proceedings other than Questions and Answers) of the Third Session, 1953, of the House of the People.

In Volume IV.

1. No. 1, dated the 22nd April, 1953

- (i) Col. 4818, last but one line, after 'about' insert 'the'.  
 (ii) Col. 4818, last line, after 'which' insert 'he'.

2. No. 2, dated the 23rd April, 1953.

- (i) Col. 4897, line 5, for 'Mr. Girl's' read 'Mr. Giri's'.  
 (ii) Col. 4911, last but one line, for '£15' read '₹5'.

3. No. 3, dated the 24th April, 1953

- (i) Col. 4991, for existing line 29, read 'Fifthly, some sort of subsidy to'.  
 (ii) Col. 5039, line 8 from bottom, before 'brief' insert 'very'.  
 (iii) Col. 5048, line 7, after 'which' insert 'are'.

4. No. 4, dated the 25th April, 1953

Col. 5119, for existing lines 17 and 18 from bottom read "Clause 15, as amended, was added to the Bill."

5. No. 6, dated the 28th April, 1953

- (i) Col. 5296, line 27 from bottom, for 'policies' read 'politics'.  
 (ii) Col. 5319, last line, for 'movey' read 'Moved'.

6. No. 7, dated the 29th April, 1953

- (i) Col. 5359, line 27, for 'inflections' read 'reflections'.  
 (ii) Col. 5378, line 23 from bottom, for 'or' read 'of'.

7. No. 9, dated the 1st May, 1953

- (i) Col. 5527, after line 25 insert 'about a new order or we should bring'.  
 (ii) Col. 5527, delete existing line 27.

" کالم نمبر 5527 سے سطر نمبر 25 کے بعد " ایک نیا آرڈر یا ہمیں لانا چاہیے " کی جگہ " پڑھو " پڑھئے "

(iii) पृष्ठभाग ५६०४, पंक्ति २३, 'दस्वास्त' के स्थान पर 'दस्वास्त' पढ़िये ।

8. No. 10, dated the 2nd May, 1953

- (i) Col. 5643 line, 22, for 'Rs. 1,42,87,700' read 'Rs. 1,10,67,600'.  
 (ii) Col. 5726, line 2, for 'deposited' read 'deposit'.

9. No. 12, dated the 5th May, 1953

Col. 5853, line 5, after 'opportunity to' insert 'the owner of the undertaking to'.

10. No. 14, dated the 7th May, 1953

- (i) Cover page, line 5 from bottom, for '483' read '6048'.  
 (ii) Col. 5988, line 19, for 'shakhs' read 'Sharks'.  
 (iii) Col. 5997, line 26, for 'The' read 'and'.  
 (iv) Col. 6025, read line 3 as 'retrenched...'.  
 (v) Col. 6026, after existing line 22, insert 'holders. But in the case of liquidation'.

11. No. 15, dated the 8th May, 1953

- (i) Col. 6080, for existing line 13 read 'of the company. There are disputed'.  
 (ii) Col. 6118, line 8 from bottom, for 'substitut' read 'substitute'.

12. No. 16, dated the 9th May, 1953

Col. 6234, line 29, for 'during the' read 'curing or'.

13. No. 17, dated the 11th May, 1953

Col. 6346, line 36, for 'order' read 'odour'.



## CORRIGENDA

to

the Parliamentary Debates Part II (Proceedings other than Questions and Answers of the Third Session, 1953, of the House of the People.

In Volume V.

1. No. 1, dated the 12th May, 1953

Col. 6432, line 13, *before* 'issued' *insert* 'arranged to have been'.

2. No. 2, dated the 13th May, 1953

(i) Col. 6528, *after* line 18 *insert* 'the death upto Rs. 2,500' and *after* line 23 *insert* 'etc., to the extent of Rs. 2,500'.

(ii) Col. 6528, *delete* existing lines 19 and 24.

(iii) Col. 6567, line 25, *for* 'annual' *read* 'amount'.

(iv) Col. 6587, *for* existing line 30 *read* 'Members of this House in connection'.

(v) Col. 6600, last line, *for* 'Tuesday' *read* 'Thursday'.



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**Appropriation Bill—**

Introduced. 307-08.

Motion to consider. 608.

Motion to pass. 608.

(Passed). 608.

Message from the Council of States returning the Bill without recommendation. 883.

**Appropriation (No. 2) Bill—**

Introduced. 3033-34.

BILL(S)—contd.

Motion to consider. 3034—36.

Motion to pass. 3036.

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**Appropriation (No. 3) Bill—**

Introduced. 3879.

Motion to consider. 3921—65.

Motion to pass. 3966.

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Message from the Council of States returning the Bill without recommendation. 4419.

**Appropriation (Railways) Bill—**

Introduced. 1260.

Motion to consider. 1268.

Motion to pass. 1268.

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**Appropriation (Railways) No. 2 Bill—**

Introduced. 1341.

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Motion to pass. 1342.

(Passed). 1342.

Message from the Council of States returning the Bill without recommendation. 1954.

**Appropriation (Vote on Account) Bill—**

Introduced. 1292.

Motion to consider. 1292.

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(Passed). 1292.

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Calcutta High Court (Extension of Jurisdiction) Bill (as passed by the Council of States)—

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Introduced. 4240.

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Consideration of clauses. 4610—22.

Motion to pass. 4622.

(Passed). 4622.

Message from the Council of States returning the Bill without recommendation. 5066-67.

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Introduced. 4241-42.

Motion to consider. 5320—24, 5325—90.

(Adopted). 5390.

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Motion to pass. 6748-49.

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Presentation of report of Select Committee. 3331.

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Finance Bill—

Introduced. 1162.

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## Finance Bill—contd.

Motion to consider. 4156—4240,  
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Consideration of clauses. 4505—  
74.

Motion to pass, as amended. 4574  
—4610.

(Passed, as amended). 4610.

Message from the Council of  
States returning the Bill with-  
out recommendation. 5066-67.

## Food Adulteration Bill—

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rency (Miscellaneous Provisions)  
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States forwarding the Bill to  
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Consideration of clauses. 3334.

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ing Bill—

Introduced. 1083.

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Indian Income-tax (Amendment)  
Bill—

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Bill—contd.

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(Passed, as amended). 5120.

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- Indian Tariff (Amendment) Bill—contd.**  
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- Industries (Development and Regulation) Amendment Bill, 1953—**  
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**BILL(S)—contd.**

- Khadi and other Handloom Industries Development (Additional Excise Duty on Cloth) Bill—contd.**  
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 Consideration of clauses. 4025—54.  
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 Message from the Council of States agreeing without amendment to the Bill, as passed by the House of the People.
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- Orphanage Bill (by Shri M. L. Dwivedi)—**  
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**Patiala and East Punjab States Union Appropriation (No. 2) Bill—**

Introduced. 5713—15.

Motion to pass. 5715.

(Passed). 5715.

Message from the Council of States returning the Bill without recommendation. 6143.

**Patiala and East Punjab States Union Appropriation (Vote on Account) Bill—**

Introduced. 3032-33.

Motion to consider. 3033.

Motion to pass. 3033.

(Passed). 3033.

Message from the Council of States returning the Bill without recommendation. 3221-22.

**Patiala and East Punjab States Union Legislature (Delegation of Powers) Bill—**

Introduced. 3705.

Motion to consider. 5399—5404, 5406—83.

Consideration of clauses. 5483—5500.

Motion to pass, as amended. 5500—09.

(Passed, as amended). 5509.

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**Representation of the People (Amendment) Bill—**

Introduced. 1484.

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Introduced. 1777.

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Motion to pass. 5317—20.

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Motion to consider as reported by Select Committee. 5715—34, 5862—78, 6143—67.

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Message from the Council of States agreeing without amendment to the Bill as passed by the House of the People. 6763-64.

**Training and Employment Bill—**

Withdrawn by leave of the House. 523-24.

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Union Duties of Excise (Distribution) Bill—

Introduced. 1082.

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Motion to pass. 1373—77.

(Passed). 1377.

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Introduced. 3534.

Point of Order whether the Bill be taken into consideration during the current session. 6281—85.

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**BIRBAL SINGH, SHRI—**

General discussion on the General Budget. 1799—1803.

**BIREN DUTT, SHRI—**

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A fire brigade in the town of Agartala. 3232-33, 3312—16.

Adequate help to the non-government schools. 3232-33, 3312—16.

**BIREN DUTT, SHRI—contd.**

Demand (s) for Grant (s), 1953-54  
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Anti malaria mobile unit in Tripura. 3232-33, 3312—16.

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**BISWAS, SHRI—**

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Muslim Wakfs Bill (by Shri Syed  
Mohammed Ahmed Kazmi)—

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Orphanage Bill (by Shri M. L.  
Dwivedi)—

Motion to consider and amend-  
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mittee. 4998.

Salaries and Allowances of Officers  
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1777.

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Income-tax (Amendment) Bill.  
5884.

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1484.

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**BOARD(S)—**

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3539, 3543—3617, 3620—63.

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- Demand(s) for Grant(s), 1953-54—  
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Demand(s) for Grant(s), 1953-54—

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**DEFENCE CAPITAL OUTLAY—**

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2719-20, 2727—2802, 2810—42, 2907—27, 2928-29.

Demand(s) for Grant(s) on Account, 1953-54. 1287.

**DEFENCE EXPENDITURE—**

Demand(s) for Grant(s), 1953-54—

Ministry of Defence—

Motion to reduce the Demand—

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**DEFENCE FORCES—**

Demand(s) for Grant(s), 1953-54—

Ministry of Defence—

Motion to reduce the Demand—

Failure to make use of the — for productive purposes. 2721, 2727—2802, 2802—42, 2907—27.

**DEFENCE INDUSTRY (IES)—**

Demand(s) for Grant(s), 1953-54—

Defence Services, Effective—  
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Motion to reduce the Demand—

Building of — and import of arms from abroad. 2723, 2727—2802, 2810—42, 2907—27.

**DEFENCE INDUSTRY (IES)—contd.**

Demand(s) for Grant(s), 1953-54—  
—contd.

Defence Services, Effective—Army—  
—contd.

Motion to reduce the demand—  
—contd.

Failure to organize ordnance factories and other — so as to minimise purchases from outside. 2724, 2727—2802, 2810—42, 2907—27.

**DEFENCE ORGANIZATION—**

Demand(s) for Grant(s), 1953-54—

Ministry of Defence—

Motion to reduce the Demand—

Failure to adopt modern trends of — so as to ensure economy while increasing efficiency. 2721, 2727—2802, 2810—42, 2907—27.

**DEFENCE SERVICE(S)—**

Appropriation accounts etc. of the — Laid on the Table. 6401.

Appropriation accounts of the — for the year 1949-50—Laid on the Table. 3970.

Audit report, —, 1952—Laid on the Table. 3970.

Audit report, —, 1952—Laid on the Table. 6401.

Commercial appendix to the appropriation accounts of the —, for the year 1949-50—Laid on the Table. 3970.

Commercial appendix to the appropriation accounts of the —, for the year 1950-51, and the audit report thereon—Laid on the Table. 6401.

Demand(s) for Grant(s), 1953-54—

Defence Services, Effective—Air Force—

Motion to reduce the Demand—

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**DEFENCE SERVICE(S)—contd.**

Demand(s) for Grant(s), 1953-54—  
—contd.

**Defence Service, Effective—Army—**

**Motion to reduce the Demand—**

Complete Indianisation of all  
command posts in the —,  
2722, 2727—2802, 2810—42,  
2907—27.

Denial of trade union rights  
the civilian employees of  
the defence establishments.  
2723, 2727—2802, 2810—42,  
2907—27.

Need for a judicial enquiry  
into the cases of unsatis-  
factory treatment of trade  
union leaders in the civil  
establishments. 2724, 2727—  
2802, 2810—42, 2907—27.

Reorganisation of the —,  
2722, 2727—2802, 2810—42,  
2907—27.

Utilisation of the — in the  
economic reconstruction of  
the country. 2722, 2727—  
2802, 2810—42, 2907—27.

**Defence Services, Effective—Navy—**

**Motion to reduce the Demand—**

Complete Indianisation of all  
command posts in the —,  
2725, 2727—2802, 2810—42,  
2907—27.

**Defence Services, Non-Effective  
Charges—**

**Motion to reduce the Demand—**

Utilisation of the — in the  
economic reconstruction of  
the country. 2727, 2802,  
2810—42, 2907—27.

**Ministry of Defence—**

**Motion to reduce the Demand—**

Desirability of encouraging the  
scheduled castes, scheduled  
tribes and backward classes  
to join the —. 2722, 2727—  
2802, 2810—42, 2907—27.

**DEFENCE SERVICES, EFFECTIVE—  
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Demand(s) for Grant(s), 1953-54—  
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**Motion to reduce the Demand—**

Delay in forming the Air  
Reserves and the Auxillary Air  
Force and formulating rules  
for them. 2727—2802, 2810—42,  
2907—27.

Discontent among airmen due to  
unsatisfactory treatment meted  
out to other Ranks. 2726,  
2727—2802, 2810—42, 2907—27.

Failure to appreciate the vital  
role of air defence in modern  
warfare. 2727—2802, 2810—42,  
2907—27.

Failure to organise sufficient  
units of the Air Wing of the  
National Cadet Corps. 2727—  
2802, 2810—42, 2907—27.

Hardships of the Air Force per-  
sonnel in respect of pay,  
allowances, food, medical aid,  
leave and pensions. 2726,  
2727—2802, 2810—42, 2907—27.

Utilisation of the defence servi-  
ces in the economic reconstruc-  
tion of the country. 2726,  
2727—2802, 2810—42, 2907—27.

Demand(s) for Grant(s) on Account,  
1953-54, 1271.

**DEFENCE SERVICES, EFFECTIVE—  
ARMY—**

Demand(s) for Grant(s), 1953-54—  
2718-19, 2727—2802, 2810—42,  
2907—27, 2928.

**Motion to reduce the Demand—**

Building of defence industries  
and import of arms from  
abroad. 2723, 2727—2822,  
2810—42, 2907—27.

Complete Indianisation of all  
command posts in the defence  
services. 2722, 2727—2802,  
2810—42, 2907—27.



**DEFENCE SERVICES—EFFECTIVE**  
—ARMY contd.

Demand(s) for Grant(s), 1953-54—  
contd.

Motion to reduce the demand—  
—contd.

Corruption and wastage in the purchase of stores and in the construction of works. 2724, 2727—2802, 2810—42, 2907—27.

Denial of trade union rights to the civilian employees of the defence establishment. 2725, 2727—2808, 2810—42, 2907—27.

Desirability of starting ordnance factories in Rayalaseema and thus developing the industrial potential of that famine stricken area. 2725, 2727—2808, 2810—42, 2907—29.

Discrimination shown in the grant of hill allowance to the workers of the Cordite Factory, Aravangadu—Nilgris. 2724, 2727—2802, 2810—42, 2907—27.

Failure to form suitable reserves and to expand the potential reserves. 2724, 2727—2802, 2810—42, 2907—27.

Failure to organize ordnance factories and other defence industries so as to minimise purchases from outside. 2724, 2727—2802, 2810—42, 2907—27.

Failure to provide for the rehabilitation of ex-service personnel in civil life. 2725, 2727—2802, 2810—42, 2907—27.

Hardships of the other Ranks in respect of allowances, housing, food, clothing, medical-aid, leave and pensions. 2724, 2727—2802, 2810—42, 2907—27.

Large scale reversions of the Havildar Clerks. 2724, 2727—2802, 2810—42, 2907—27.

**DEFENCE SERVICES—EFFECTIVE**  
—ARMY contd.

Demand(s) for Grant(s), 1953-54—  
contd.

Motion to reduce the Demand—  
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Need for a judicial enquiry into the cases of unsatisfactory treatment of trade union leaders in the civil establishments. 2724, 2727—2802, 2810—42, 2907—27.

Policy of building and maintaining an efficient Army. 2722, 2727—2802, 2810—42, 2907—27.

Possibility of full production of acetone and acids in the Cordite Factory, Aruvangadu, to satisfy the country's need in full. 2723, 2727—2802, 2810—42, 2907—27.

Proposal for retrenchment of 4000 employees in the ordnance factories, technical development establishments, depots and M.E.S. 2723, 2727—2802, 2810—42, 2907—27.

Reorganisation of the Defence Services. 2722, 2727—2802, 2810—42, 2907—27.

To explore the possibilities of manufacturing civilian goods in ordnance and clothing factories for internal consumption and to avert large scale retrenchment. 2723, 2727—2802, 2810—42, 2907—27.

Urgent need to implement the agreed recommendations of the Kalyanwala Committee's Report. 2723, 2727—2802, 2810—42, 2907—27.

**DEFENCE SERVICES, EFFECTIVE, ARMY—contd.**

Demand(s) for Grant(s), 1953-54—  
contd.

Motion to reduce the Demand—  
contd.

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Demand(s) for Grant(s) on Account, 1953-54. 1270-71.

**DEFENCE SERVICES, NON-EFFECTIVE NAVY**

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2719, 2727—2802, 2810—42, 2907—  
27, 2928.

Motion to reduce the Demand—  
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Comment posts in the Defence  
Services. 2725, 2727—2802,  
2810-42, 2907—27.

Failure to formulate legislation  
for the Indian Navy, and for  
Naval Volunteer Reserves and  
Auxiliaries. 2726, 2727—2802,  
2810—42, 2907-27.

Failure to organise sufficient  
units of the Navy Wing of  
the National Cadet Corps.  
2726, 2727—2802, 2810—42,  
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Failure to utilise the Chilka-  
Gopalpur area for naval  
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Hardships of the Navy per-  
sonnel other Ranks in res-  
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2727—2802, 2810—42, 2907—  
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**DEFENCE SERVICES—EFFECTIVE NAVY—contd.**

Demand (s) for Grant(s), 1953-54—  
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Need for mobilization and train-  
ing of coastal sea fares for  
coastal industries and for  
coastal defence through appro-  
priate naval reserves or auxi-  
liaries. 2726, 2727—2802, 2810  
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Reinstatement of affected Navy  
personnel connected with the  
R.I.N. demonstrations of 1946.  
2725, 2727—2802, 2810—42,  
2907—27.

Utilisation of the defence ser-  
vices in the economic recons-  
truction of the country. 2725,  
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Demand(s) for Grant(s) on  
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**DEFENCE SERVICES, NON-EFFECTIVE CHARGES—**

Demand(s) for Grant(s), 1953-54  
—2719, 2727—2802, 2810—42,  
2907—27, 2928.

Motion to reduce the demand—

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vices in the economic recons-  
truction of the country. 2727—  
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Demand(s) for Grant(s) on Ac-  
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**DELHI—**

Demand(s) for Grant(s)—1953-54  
3224—3813.

Motion to reduce the Demand—

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the detention of three M.P.s.  
Police excesses and repression  
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Indian Posts and Telegraphs  
Department. (Including Work-  
ing Expenses)—

Motion to reduce the Demand—  
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3131, 3133—3219.

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Motion to reduce the Demand—

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State Insurance Act in cities  
and states other than Kan-  
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Demand(s) for Grant(s) on Account, 1953-54. 1277.

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Lathi charge by Police in— (Disallowed). 6477.

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## DELHI ROAD TRANSPORT AUTHORITY (AMENDMENT) BILL—

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## DELHI STATE ELECTRICITY BOARD—

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Agriculture. 2256, 2260—2344, 2448—88. 2389.

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Failure to solve the food problem. 2260, 2261—2344, 2348—88.

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## DEMAND(S) FOR GRANT(S),

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Andaman and Nicobar. 3225—3318.

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Motion to reduce the Demand—Preservation of old historical monuments and forts in Maharashtra. 2392—2453, 2454, 2457—91.

Audit. 3707, 3727—94, 3795—3868, 3869—70.

## Motion to reduce the Demand—

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Capital Outlay of the Ministry of Health. 3868, 3878.

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**DEMAND(S) FOR GRANT(S),  
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Capital Outlay on Currency. 3709, 3717—94, 3795—3868, 3871.

Capital Outlay on Forests. 2257, 2389.

Capital Outlay on Mints. 3709 3717—94, 3795—3868, 3872.

**Motion to reduce the Demand—**

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Capital Outlay on Multipurpose River Schemes. 3042, 3044, 3046—3106, 3107.

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Chandernagore. 2078—2552.

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Motion to reduce the Demand—  
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Motion to reduce the Demand—  
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Motion to reduce the Demand—  
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**DEMAND(S) FOR GRANT(S), 1953-54—contd.**

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Motion to reduce the Demand—

Necessity of reducing taxes on consumption. 3713, 3717—94, 3795—3868.

Defence Capital Outlay. 2719—20, 2727—2802, 2810—42, 2907—27, 2928—29.

Defence Services, Effective—Air Force. 2719, 2727—2802, 2810—42, 2907—27, 2928.

Motion to reduce the Demand—

Delay in forming the Air Reserves and the Auxiliary Air Force and formulating rules for them. 2727—2802, 2810—42, 2907—27.

Discontent among airmen due to unsatisfactory treatment meted out to other Ranks. 2726, 2727—2802, 2810—42, 2907—27.

Failure to appreciate the vital role of air defence in modern warfare. 2727—2802, 2810—42, 2907—27.

Failure to organise sufficient units of the Air Wing of the National Cadet Corps. 2727—2802, 2810—42, 2907—27.

Hardships of the Air Force personnel in respect of pay, allowances, food, medical aid, leave and pensions. 2726, 2727—2802, 2810—42, 2907—27.

Utilisation of the defence services in the economic reconstruction of the country. 2726, 2727—2802, 2810—42, 2907—27.

DEMAND(S) FOR GRANT(S), 1953-54,—*contd.*

Defence Services, Effective Army.  
2718-19, 2727-2802, 2810-42,  
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Motion to reduce the Demand—  
Building of defence industries  
and import of arms from  
abroad. 2723, 2727-2802,  
2810-42, 2907-27.

Complete Indianisation of all  
command posts in the  
defence services. 2722,  
2727-2802, 2810-42, 2907-  
27.

Corruption and wastage in  
the purchase of stores and  
in the construction of works.  
2724, 2727-2802, 2810-42,  
2907-27.

Denial of trade union rights  
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ment. 2723, 2727-2802,  
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Desirability of starting ord-  
nance factories in Royal-  
aseema and thus developing  
the industrial potential of  
that famine stricken area.  
2725, 2727-2802, 2810-42,  
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Discrimination shown in the  
grant of hill allowance to  
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gris. 2724, 2727-2802,  
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Failure to form suitable re-  
serves and to expand the  
potential reserves. 2724,  
2727-2802, 2810-42, 2907-  
27.

Failure to organize ordnance  
factories and other defence  
industries so as to minimise  
purchases from outside.  
2724, 2727-2802, 2810-42,  
2907-27.

Failure to provide for the re-  
habilitation of ex-service  
personnel in civil life. 2725,  
2727-2802, 2810-42, 2907-  
27.

DEMANDS(S) FOR GRANTS(S),  
1953-54—*contd.*

Defence Services, Effective Army—  
*contd.*

Motion to reduce the Demand—  
*contd.*

Hardships of the other Ranks  
in respect of allowances,  
housing, food, clothing,  
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sions. 2724, 2727-2802,  
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Large scale reversions of the  
Havildar clerks. 2724, 2727-  
2802, 2810-42, 2907-27.

Low scales of pay of the other  
Ranks of the Army. 2724,  
2727-2802, 2810-42, 2907-  
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Maintenance of the Ordnance  
Factories and the condition  
of labour employed in them.  
2723, 2727-2802, 2810-42,  
2907-27.

Need for a judicial enquiry  
into the cases of unsatis-  
factory treatment of trade  
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2802, 2810-42, 2907-27.

Policy of building and main-  
taining an efficient Army.  
2722, 2727-2802, 2810-42,  
2907-27.

Possibility of full production  
of acetone and acids in the  
Cordite Factory. Aruvan-  
gadu, to satisfy the country's  
need in full. 2723, 2727-  
2802, 2810-42, 2907-27.

Proposal for retrenchment of  
4000 employees in the ord-  
nance factories, technical  
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ments, depots and M.E.S.  
2723, 2727-2802, 2810-42,  
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Services. 2722, 2727-2802,  
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**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

**Defence Services, Effective Army—  
contd.**

**Motion to reduce the Demand—  
contd.**

To explore the possibilities of manufacturing civilian goods in ordnance and clothing factories for internal consumption and to avert large scale retrenchment. 2723, 2727—2802, 2810—42, 2907—27.

Urgent need to implement the agreed recommendation of the Kalyanwala Committee's report. 2723, 2727—2802, 2810—42, 2907—27.

Utilisation of the defence services in the economic reconstruction of the country. 2722, 2727—2802, 2810—42, 2907—27.

**Defence Services, Effective Navy.  
2719, 2727—2802, 2810—42, 2907—  
27, 2928.**

**Motion to reduce the Demand—**

Complete Indianisation of all command posts in the Defence services. 2725, 2727—2802, 2810—42, 2907—27.

Failure to formulate legislation for the Indian Navy, and for naval volunteer reserves and auxiliaries. 2726, 2727—2802, 2810—42, 2907—27.

Failure to organise sufficient units of the Navy Wing of the National Cadet Corps. 2726, 2727—2802, 2810—42, 2907—27.

Failure to utilise the Chilka-Gopalpur area for naval defence and boys training establishment. 2726, 2727—2802, 2810—42, 2907—27.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

**Defence Services Effective Navy—  
contd.**

**Motion to reduce the Demand—  
contd.**

Hardships of the Navy personnel, other Ranks in respect of pay, allowances, food, medical-aid, clothing, leave and pensions. 2725, 2727—2802, 2810—42, 2907—27.

Need for an immediate decisions for the establishment of a Boy's Training School at Visakhapatnam. 2725, 2727—2802, 2810—42, 2907—27.

Need for mobilization and training of coastal sea fares for coastal industries and for coastal defence through appropriate naval reserves or auxiliaries. 2726, 2727—2802, 2810—42, 2907—27.

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Utilisation of the defence services in the economic reconstruction of the country. 2725, 2727—2802, 2810—42, 2907—27.

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Charges. 2719, 2727—2802, 2810—  
42, 2907—27, 2928.**

**Motion to reduce the demand—  
Utilisation of the defence servi-  
ces in the economic recons-  
truction of the country.  
2727—2802, 2810—42, 2907—  
27.**

**Delhi—**

**Motion to reduce the Demand—**

Irregularities in connection with the detention of three M.Ps.

Police excesses and repression in Delhi. 3229—3318, 3335—3429.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

Department of Parliamentary Affairs. 3868, 3875.

Education. 2392—2454, 2457—91, 2492.

**Motion to reduce the Demand—**  
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Inadequate scholarships to scheduled caste students going abroad for foreign education. 2491.

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**Employment Exchanges and Resettlement—2493, 2490—2580.**

**Motion to reduce the Demand—**  
Closing down of Gorakhpur Labour Organisation. 2498, 2580.

Enlarging and re-organising employment exchanges for reservation of vacancies to scheduled castes and other backward classes. 2498, 2580.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

Employment Exchange and Resettlement—contd.

**Motion to reduce the Demand—**  
contd.

Necessity for enlarging and re-organising employment exchanges. 2498, 2580.

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**Expenditure on Displaced Persons—**  
2584, 2714, 2715.

**Motion to reduce the Demand—**  
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**Motion to reduce the Demand—**  
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Appointment of ambassadors and high commissioners belonging to the Scheduled Castes Community. 2147, 2148—2251.

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Corruption and bureaucratic methods prevailing in the emigration establishments. 2147, 2148—2251.

Failure of Government to follow a consistent peace policy. 2147, 2148—2251.



**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

**External Affairs—contd.**

Motion to reduce the Demand—  
contd.

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Withdrawal from the Commonwealth of Nations. 2146, 2148—2251.

Extraordinary Payments. 3708—09, 3717—94, 3795—3868, 3871.

Motion to reduce the Demand—  
Financing of industrial housing schemes.

Inadequate funds provided for welfare of backward classes.

Inadequate provision to landless workers.

Meagre provision for Industrial Housing Scheme.

Serious famine situation in districts of Ramnad, Coimbatore, South and North Arcots, Malabar and Tanjore of Madras State and need to grant aid from Centre.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

**Extraordinary Payments—contd.**

Motion to reduce the Demand—  
contd.

Utilisation of youth camps and labour services for party purposes. 3715, 3717—94, 3795—3868.

Forest. 2256, 2259-69, 2261—2344, 2348—88.

Motion to reduce the Demand—

Afforestation of the land which is not suitable for cultivation. 2259, 2261—2344, 2348—88.

Raising certain crops in the forests without destroying them. 2260, 2261—2344, 2348—88.

Geological Survey. 3868, 3874.

Grants-in-Aid to States. 3708, 3717—94, 3795—3868, 3871.

Motion to reduce the Demand—

Economy merger of Himachal Pradesh, Vindhya Pradesh with Punjab, Madhya Bharat, Rajasthan and Madhya Bharat respectively. 3714, 3717—94, 3795—3868.

Improper distribution of grants. 3715, 3717—94, 3795—3868.

Indian Posts and Telegraphs Department (Including Working Expenses). 3124, 3127—31, 3133, 3219—20.

Motion to reduce the Demand—

Absence of daily dak system in Tripura. 3132, 3133—3219.

Absence of effigy of any South Indian poet, saint or poet-saint on postage stamps. 3129, 3133—3219.

Accommodation in G.P.O. Delhi. 3131, 3133—3219.

Application of safeguarding of National Security Rules 1949 against Posts and Telegraphs Department employees. 3131, 3133—3219.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

**Indian Posts and Telegraphs Department (Including Working Expenses)—contd.**

**Motion to reduce the Demand—  
contd.**

Better communications to villages and inadequate pay and allowances of village workers. 3127, 3133—3219.

Censoring of letters and telegrams. 3127, 3133—3219.

Communications in Madras state. 3128, 3133—3219.

Communications system in Malabar and South Kanara. 3128, 3133—3219.

Communications to villages and inadequate pay and allowances of village worker. 3130, 3133—3219.

Confirmation of temporary employees. 3131, 3133—3219.

Contract to Hyderabad State Road Transport Department for carrying mails in preferences to private contracts. 3131, 3133—3219.

Distribution of dak in village from nearest post office. 3132, 3133—3219.

Extra-departmental staff and policy of extension of postal services. 3128, 3133—3219.

Failure to implement "Post office for every village" Scheme in Travancore-Cochin. 3127, 3133—3219.

Failure to make arrangements for postal seals and stamps in Hindi and telegrams in Hindi. 3130, 3133—3219.

Fiscal policy. 3130, 3133—3219.

Grievances of lower grade employees. 3130, 3133—3219.

Grievances of lower grade servants. 3128, 3133—3219.

Increase of rates for registration, insurance and book-posts. 3129, 3133—3219.

**DEMAND(S) FOR GRANT((S),  
1953-54—contd.**

**Indian Posts and Telegraphs Department (Including Working Expenses)—contd.**

**Motion to reduce the Demand—  
contd.**

Increase of rates for registration, insurance etc. 3128, 3133—3219.

Mode of accounting and consequent reduction of postal rates. 3127, 3133—3219.

Need for steamer and air communications facilities to Lacadive Islands. 3129, 3133—3219.

telephone operators in Calcutta all important towns and villages. 3129, 3133—3219.

Need to introduce stamps with effigies of statesmen, national heroes, scientists, social reformers etc., including such of them in South India. 3129, 3133—3219.

Position of extra-departmental telegraphist sub-postmasters 3130, 3133—3219.

Postal and telegraph facilities to Lacadive Islands. 3129, 3133—3219.

Postal holiday on Sunday and inconveniences to public. 3129, 3133—3219.

Postal rates of post cards and envelopes. 3130, 3133—3219.

Rates of postage. 3128, 3133—3219.

Reabsorption of retrenched telephone operators in Calcutta consequent on introduction of automatic system. 3127, 3133—3219.

Repatriation of supervisory staff on deputation in Hyderabad. 3130, 3133—3219.

Representation to scheduled castes in services. 3131, 3133—3219.

Separate circle for Hyderabad. 3131, 3133—3219.

**DEMAND(S) FOR GRANT(S), 1953-54—contd.**

Indian Posts and Telegraphic Department (Including Working Expenses)—contd.

Motion to reduce the Demand—contd.

System of split duty of work in G.P.O. and other post offices in Calcutta. 3131, 3133—3219.

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Village post offices in Orissa and telephone and telegraph offices in district and sub-divisional headquarters. 3127, 3133—3219.

**Industries— 3536, 3617, 3620—43.**

Motion to reduce the Demand—

Appointment of the secretary to the Rubber Board. 3541, 3543—3617, 3620—63.

Crisis confronting the tea and coffee industries. 3541, 3543—3617, 3620—63.

Failure to develop cottage industries. 3541, 3543—3617, 3620—63.

Policy of Government in overcoming the crisis in the tea industry. 3541, 3543—3617, 3620—63.

Policy of industrial development. 3541, 3543—3617, 3620—63.

Policy regarding sericulture industry. 3540, 3543—3617, 3620—63.

Policy regarding the development of industry in the Five Year Plan. 3541, 3543—3617, 3620—63.

Suffering of the handloom weavers in Madras state. 3541, 3543—3617, 3620—63.

Treatment towards cottage industries and the miserable conditions of the handloom weavers. 3541, 3543—3617, 3620—63.

**DEMAND(S) FOR GRANT(S), 1953-54—contd.**

**Industries—contd.**

Motion to reduce the Demand—contd.

Waste and inefficiency in the propaganda machinery. 3541, 3543—3617, 3620—63.

Irrigation (including Working Expenses) Navigation, Embankment, and Drainage Works (met from Revenue)—3041, 3046—3106.

Motion to reduce the Demand—

Necessity of starting small irrigation works in permanently famine-affected areas especially in Sholapur and other districts in Maharashtra. 3043, 3046—3106.

**Kutch—**

Motion to reduce the Demand—

Immediate abolition of the state of Kutch. 3231, 3335—3430.

**Lighthouses and Lightships. 3868, 3876.**

**Loans and Advances by the Central Government. 3710, 3717—94, 3795—3868, 3872.**

Motion to reduce the Demand—

Inadequate advances made for cultivators and other nation building purpose.

Necessity of co-ordinated and integrated development plan before granting loans to states.

Policy underlying advancing loans to irrigation purposes. 3716, 3717—94, 3795—3868.

**Manipur. 32226, 3231—3318.**

Motion to reduce the Demand—

Correct nature of autonomy and its integration with Assam. 3232, 3234—3318, 3335—3428, 3430.

Immediate democratisation of the state of Manipur. 3231, 3234—3318, 3335—3428, 3430.

**Medical Services. 3868, 3873.**

**Meteorology. 3124—25, 3120.**

**Mines. 3868, 3875.**

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

Ministry of Commerce and Industry. 3538, 3617, 3620—63.

Motion to reduce the Demand—

Competition between the handloom and cottage industries and the large scale industries. 3537, 3543—3617, 3620—63.

Discriminatory treatment meted out to the staff of the Textile Commissioner's Office in Bombay etc. 3540, 3543—3617, 3620—63.

Encouragement and protection to cottage and small scale industries. 3539, 3543—3617, 3620—63.

Export and import policy. 3539, 3543—3617, 3620—63.

Failure to alter the character of foreign trade specially import policy. 3540, 3543—3617, 3620—63.

Failure to encourage the handloom industry. 3538, 3543—3617, 3620—63.

Failure to protect the national industries. 3540, 3543—3617, 3620—63.

Favouritism shown in grant of licenses to certain merchants of Tuticorin in respect of export and onions. 3540, 3543—3617, 3620—63.

Import and export policy. 3537, 3540, 3543—3617, 3620—63.

Indiscriminate tariff protection given to the foreign firms in India. 3539, 3543—3617, 3620—63.

Large scale retrenchment brought in the Textile Commissioner's Office in Bombay. 3539, 3543—3617, 3620—63.

Nationalisation of banks and insurance companies. 3539, 3543—3617, 3620—63.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

Ministry of Commerce and Industry.—contd.

Motion to reduce the Demand—  
contd.

Need for the revival of the handloom and coir industry. 3538, 3543—3617, 3620—63.

Non-implementation of the Central Pay Commission's scales in respect of the employees under the Coffee Board. 3539, 3543—3617, 3620—63.

Non-recognition of the All India Coffee Board Employees Union. 3539, 3543—3617, 3620—63.

Policy of sending trade commissions abroad. 3540, 3543—3617, 3620—63.

Policy in regard to the control of foreign trade. 3538, 3543—3617, 3620—63.

Policy towards the rubber industry. 3538, 3543—3617, 3620—63.

Predominance of the British Monopoly Agency system in Commerce and Industry in India. 3539, 3543—3617, 3620—63.

Present crisis in the tea industry. 3538, 3543—3617, 3620—63.

Protection to cottage industry. 3538, 3543—3617, 3620—63.

Serious threat of fall in price of coconuts and coconut oil. 3540, 3543—3617, 3620—63.

Setting up a Coir Board and a Coir Marketing and Improvement Trust. 3538, 3543—3617, 3620—63.

Unfair discrimination in foreign owned firms in India against their Indian employees. 3538, 3543—3617, 3620—63.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

Ministry of Communications. 3124,  
3126—27, 3133—3219.

**Motion to reduce the Demand—**

Anti-communist campaign permitted by postal services on postal covers sent from Calcutta. 3126, 3133—3219.

Anti-labour methods in dealing with trade union workers. 3126, 3133—3219.

Failure to implement recommendations of expert committee. 3126, 3133—3219.

Living wage to non-departmental and extra departmental postmasters. 3126, 3133—3219.

Necessity of absorbing all the non-departmental postmasters as postmen, if they are not qualified to be appointed otherwise. 3126, 3133—3219.

Necessity of accepting a Kara as a village in Travancore-Cochin and not a Pakuthy. 3127, 3133—3219.

Ministry of Defence. 2718, 2727—2802, 2810—42, 2907—28.

**Motion to reduce the Demand—**

Anti-South Indian bias of the Army, Navy and Air Force Selection Board. 2720, 2727—2802, 2810—42, 2907—27.

Desirability of encouraging the scheduled castes, scheduled tribes and backward classes to join the defence services. 2722, 2727—2802, 2810—42, 2907—27.

Failure to adopt modern trends of Defence Organisation so as to ensure economy while increasing efficiency. 2721, 2727—2802, 2810—42, 2907—27.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

Ministry of Defence—contd.

**Motion to reduce the Demand—  
contd.**

Failure to eliminate waste and extravagance in defence expenditure. 2721, 2727—2802, 2810—42, 2907—27.

Failure to make use of the Defence Forces for productive purposes. 2721, 2727—2802, 2810—42, 2907—27.

Failure to provide for the training of defence personnel to help the nation's socio-economic development drive 2721, 2727—2802, 2810—42, 2907—27.

Necessity for introducing military training in schools and colleges. 2720, 2727—2802, 2810—42, 2907—27.

Necessity for setting up a Parliamentary Committee to go into the ways and means of effecting economy. 2720, 2721—2802, 2810—42, 2907—27.

Necessity of building up citizen forces to form second line of defence for the Army, Navy and Air Force. 2721, 2727—2802, 2810—42, 2907—27.

Necessity of extending the National Cadet Corps in all schools, colleges and other institutions and expanding the activities further. 2722, 2727—2802, 2810—42, 2907—27.

Necessity of opening Army and Air Force training centres in Andhra State. 2722, 2727—2802, 2810—42, 2907—27.

Policy. 2720, 2721, 2727—2802, 2810—42, 2907—27.

The Anti-South Indian bias of the Army, Navy, and Air Force Selection Board. 2720, 2727—2802, 2810—42, 2907—27.

**DEMAND(S) FOR GRANT(S), 1953-54—contd.****Ministry of Defence—contd.**

Motion to reduce the Demand—  
*contd.*

Top heavy cost of the Secretariat of the Ministry of Defence. 2721, 2727—2802. 2810—42, 2907—27.

Utilisation of the army for the socio-economic progress of the country envisaged in the Five Year Plan. 2720, 2727—2802, 2810—42, 2907—27.

Ministry of Education. 2391, 2392—2453, 2457—91.

**Motion to reduce the Demand—**

Failure to award diplomas to the candidates who passed in the diploma examination in Commerce and Business Administration in 1948 conducted by All India Board for Technical Studies. 2354, 2491.

Free and compulsory education to children of scheduled castes and scheduled tribes. 2453—2491.

Free and compulsory primary education. 2453, 2491.

Refusal of supplies. 2453, 2491.

Uniform and increased pay scales for all teachers. 2454, 2491.

Ministry of Finance. 3705—06, 3717—94, 3795—3868.

**Motion to reduce the Demand—**

Additional aid to improve economic conditions of scheduled castes. 3711, 3717—94, 3795—3868.

Economy in administration. 3711, 3717—94, 3795—3868.

Exchange of Pakistan securities and shares held by Indian nationals. 3711, 3717—94, 3795—3868.

Failure to bring about redistribution of national income through public finance. 3712, 3717—94, 3795—3868.

**DEMAND(S) FOR GRANT(S), 1953-54—contd.****Ministry of Finance—contd.**

Motion to reduce the Demand—  
*contd.*

Failure to provide employees of Mint and Security Press, Hyderabad Government with suitable alternate jobs consequent upon demonetisation of Hali Sicca currency. 3712, 3717—94, 3795—3868.

Levy of excise duty on tobacco on standing crops. 3712, 3717—94, 3795—3868.

Loan taken from a foreign country and interest paid thereon. 3711, 3717—94, 3795—3868.

Low purchasing power of industrial worker and tiller of the soil due to high taxation system of the Government. 3712, 3717—3868.

Necessity for continuing food subsidy to Travancore-Cochin. 3711, 3717—94, 3795—3868.

Necessity for granting additional aid to Travancore-Cochin. 3711, 3717—94, 3795—3868.

Planned expenditure for maintaining full employment and social security. 3712, 3717—94, 3795—3868.

Problems of displaced banks from West Pakistan. 3711, 3737—94, 3795—3868.

Undesirability of inviting two foreign financial experts to be on the Taxation Enquiry Committee. 3712, 3717—94, 3795—3868.

Upgrading of cities according to population for computing compensatory and house-rent allowances to Government employees from 1st October, 1952 as against 1st April 1951. 3712, 3717—94, 3795—3868.

**DEMAND(S) FOR GRANT(S),**  
1953-54—contd.

Ministry of Food and Agriculture. 2256, 2257-59, 2261-2344, 2348-88.

Motion to reduce the Demand—

Abolishing subsidy to reduce price of food grain. 2258, 2261-2344, 2348-88.

Chartering of slips for food-grains. 2258, 2261-2344, 2348-88.

Cheap and adequate food to the people. 2258, 2261-2344, 2348-88.

Developing fisheries in the country. 2259, 2261-2344, 2348-88.

Failure to carry out the Grow More Food Scheme. 2259, 2261-2344, 2348-88.

Food production in Rayalseema by providing irrigation facilities. 2258, 2261-2344, 2348-88.

General policy relating to agriculture and food. 2258, 2261-2344, 2348-88.

Help to scarcity and famine-stricken areas. 2258, 2261-2344, 2348-88.

Importing bad food-stuffs at uneconomic prices. 2259, 2261-2344, 2348-88.

Making the tillers of the soil the owners of it. 2259, 2261-2344, 2348-88.

Policy. 2256, 2261-2344, 2348-88.

Refusal of supplies. 2257, 2261-2344, 2348-88.

Relief to the cyclone-affected districts of Tanjore and Trichinopoly. 2259, 2261-2344, 2348-88.

Tobacco crop in the hands of monopoly business magnates of Britain and other countries. 2259, 2261-2344, 2348-88.

**DEMAND(S) FOR GRANT(S),**  
1953-54—contd.

Ministry of Food and Agriculture—contd.

Motion to reduce the Demand—contd.

Waste cultivable land for landless schedule castes. 2259, 2261-2344, 2348-88.

Ministry of Health. 3868, 3872.

Ministry of Home Affairs. 3224-3318.

Motion to reduce the Demand—Efficiency and economy in administration. 3227, 3234-3318, 3335-3428.

Efficiency in general administration. 3227, 3234-3318, 3335-3428.

Grievances of the Central Government III division clerks. 3228, 3234-3318.

Handling of the Preventive Detention Act. 3228, 3234-3318, 3335-3428.

Reorganisation of the civil services. 3228, 3234-3318, 3335-3428.

Scheduled castes economic conditions in Rajasthan and Madhya Bharat. 3228, 3234-3318, 3335-3428.

Scheduled castes in central services. 3228, 3234-3318, 3335-3428.

Training of Central Secretariat officers. 3228, 3234-3318, 3335-3428.

Transfer of Oriya speaking tracts of Srikakulam and Vishakhapatnam districts to Orissa state. 3228, 3234-3318, 3335-3428.

Upliftment of harijans, scheduled castes etc. 3228, 3234-3318, 3335-3428.

Ministry of Information and Broadcasting. 3868, 3873.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

**Ministry of Irrigation and Power.**  
3041, 3042—43, 3096—3106.

**Motion to reduce the Demand—**

✓ **Employment of foreigners in the multipurpose river valley schemes.** 3043, 3046—3106.

**Mal-administration and loopholes in the contract system.** 3042, 3046—3106.

**Working of the planning administration and the manner in which the plans are made out and executed.** 3042, 3046—3106.

**Ministry of Labour—2492—2580.**

**Motion to reduce the Demand—**

**Abolition of Labour Appellate Tribunal.** 2495—2580.

**Absence of any procedure in recognising trade unions by employers—Government or private.** 2495—2580.

**Amending Coal Mines Bonus Rules so that period of leave with pay be treated as attendance for purpose of computing qualifying period.** 2495, 2580.

**Appointment of Canadian experts to enquire into frequent rock-bursts at Kolar Gold Fields.** 2497, 2580.

**Conditions in Kolar Gold Fields.** 2495, 2580.

**Failure in not printing important labour legislation in Indian languages.** 2495, 2580.

**Failure to enforce Employees' State Insurance Act in cities and states other than Kanpur and Delhi.** 2496, 2580.

**Failure to enforce Plantation Labour Act.** 2497, 2580.

**DEMAND(S) FOR GRANT(S),  
1953-54—contd.**

**Ministry of Labour—contd.**

**Motion to reduce the Demand—  
contd.**

**Failure to secure living wages and reasonable and better conditions of work to agricultural labour.** 2497, 2580.

**Housing problem confronting the labour.** 2496, 2580.

**Inefficient functioning of Employees' State Insurance Corporation.** 2496, 2580.

**Inordinate delay in disposal of cases before labour tribunals.** 2494, 2580.

**Lack of equity in granting annual leave with pay to different categories of workers working underground.** 2494, 2580.

**Lack of interest in agricultural labour and enforcement of Minimum Wages Act for agricultural labour.** 2496, 2580.

**Lack of policy for protecting industrial workers from retrenchment.** 2494, 2580.

**Lack of uniform policy in according recognition to trade unions of employees of various Ministries of Central Government.** 2496, 2580.

**Low standard of living of wards recognition of trade unions of employees of various Ministries of the Government of India.** 2492, 2580.

**Low standard of living of labourers and failure to enforce the Minimum Wages Act.** 2494, 2580.

**Low wages paid to workers of coal fields.** 2407, 2580.

**Necessity of reducing the number of hours of work for miners and other working underground from eight to six hours per day.** 2494, 2580.



**DEMAND(S) FOR GRANT (S),**  
1953-54—contd.

Ministry of Labour—contd.

Motion to reduce the Demand—  
contd.

Non-enforcement of the Minimum Wages Act in certain category of industries. 2496, 2580.

Non-existence of suitable machinery to prevent periodical retrenchment in industrial labour. 2496, 2580.

Question to declaring tuberculosis as an industrial disease for coal-fields. 2495, 2580.

Recognition to all trade unions in Government or private owned industries and in case of dispute ballot to be taken to determine the representative character. 2495, 2580.

Refusal of payment of dearness allowance as per award to 1400 employees by United Bank of India, Calcutta. 2497, 2580.

Refusal of supplies. 2493, 2580.

Retrenchment and unsatisfactory treatment of employees of All India General Insurance Co. Bombay. 2497, 2580.

Serious shortage of houses for workers of coal mines at Singareni Collieries, Kothagudium and Bellampalli. 2494, 2580.

Serious shortage of housing accommodation of Hatti Gold Fields Raichur, Hyderabad State. 2497, 2580.

**DEMAND(S) FOR GRANT (S),**  
1953-54—contd.

Ministry of Labour—contd.

Motion to reduce the Demand—  
contd.

Serious threat of retrenchment in Ooregam Gold Company in Kolar Gold Fields. 2495, 2580.

Treatment accorded to patients at Singareni Collieries Company Hospital, Kothagudium. 2497, 2580.

Unsatisfactory way of handling the problem of labour. 2498, 2580.

Ministry of Law. 3668, 3873.

Ministry of Natural Resources and Scientific Research. 3868, 3874.

Ministry of Production. 3868, 3775.

Ministry of Rehabilitation. 2584, 2714, 2715.

Motion to reduce the Demand—

Compensation to the displaced persons from West Pakistan. 2585, 2586—2714.

Desertion from government camps and colonies. 2585, 2586—2714.

Lands to the displaced agricultural labourers. 2586—2714.

Refugee deserters from Government colonies. 2585, 2586—2714.

Rehabilitation of East Bengal refugees. 2585, 2586—2714.

Rehabilitation of refugees in Tripura. 2586—2714.

Resettlement of refugees on land in Tripura and West Bengal. 2586—2714.

The rehabilitation of East Bengal refugees. 2585, 2586—2714.

The rehabilitation of Jammu and Kashmir. 2585, 2586—2714.

DEMAND(S) FOR GRANT(S),  
1953-54—contd.

## Ministry of Rehabilitation—contd.

Motion to reduce the Demand—  
—contd.

Unsatisfactory treatment of displaced persons migrating before the passport system. 2585, 2586—2714.

Ministry of States. 3226—3318, 3335—3429.

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Discussing a point of order as to whether Vindhya Pradesh Legislative Assembly (Prevention of Disqualification) Bill be taken into consideration the — observed that Business Advisory Committee can only say that so much time will be spent on a particular Bill. It does not stand in the way of Government bringing forward important Bill saying "we will push out all these and proceed with this." 6285.

During the course of discussion on the motion for Adjournment regarding the detention of three M.Ps. the — observed that the court is not an executive authority directly responsible to this Government. Even the Government is only one of the Sultors to a particular case. Under these circumstances even if there be any mistake or otherwise, this Parliament has no jurisdiction. 1984-85.

In the course of discussion of motion for adjournment on eviction of some M.Ps. from Windsor Place, the — observed that a motion of this nature should not be allowed on the ground that the task of allotting houses to M.Ps. is a specific subject of a particular committee. The dispute is between the members and that sub-committee and hence, if allowed, would only mean that person to whom it has not been allotted in regular course would enforce the right which they do not have and try to get into the house. 1476-77.

**Motion for Adjournment re Eviction of some M.Ps. from Windsor Place. 1471, 1472, 1473, 1474, 1475, 1476-77, 1478—80, 1481.**

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— amending Central Excises  
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- re accidents in Champion Reef Gold Mines, etc.—Laid on the Table. 6601-02.
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**O**

**OBSERVATION(S)—**

During the course of discussion on the motion for adjournment regarding the detention of three M.Ps. the Deputy Speaker observed that the court is not an executive authority, directly responsible to the Government. Even the Government is only one of the suitors to a particular case. Under these circumstances even if there be any mistake or otherwise this Parliament has no jurisdiction. 1984-85.

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# PARLIAMENTARY DEBATES

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HOUSE OF THE PEOPLE

# OFFICIAL REPORT

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(Part II—Proceedings other than Questions and Answers)

VOLUME I

*(11th February to 6th March, 1953)*

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THIRD SESSION

1953



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# PARLIAMENTARY DEBATES

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HOUSE OF THE PEOPLE

# OFFICIAL REPORT

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(Part II—Proceedings other than Questions and Answers)

VOLUME II

*(9th March to 28th March, 1953)*

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THIRD SESSION

1953

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# PARLIAMENTARY DEBATES

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HOUSE OF THE PEOPLE.

## OFFICIAL REPORT

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(Part II—Proceedings other than Questions and Answers)

VOLUME III

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# PARLIAMENTARY DEBATES

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HOUSE OF THE PEOPLE

# OFFICIAL REPORT

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(Part II—Proceedings other than Questions and Answers)

VOLUME IV

*(22nd April to 11th May, 1953)*

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THIRD SESSION

1953

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TO  
**PARLIAMENTARY DEBATES**  
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(Part II—Proceedings other than Questions and Answers)

**VOLUMES VI, VII and VIII, 1953**

(3rd August, 1953 to 18th September, 1953)

**FOURTH SESSION,**  
**1953**

**LOK SABHA SECRETARIAT**  
**NEW DELHI**



*Price Rupees Two (Inland)*  
*Price Eight Shillings (Foreign).*

the Parliamentary Debates (Part II—Proceedings other than Questions and Answers), 4th Session of the House of the People.

In Volume VI—

1. No. 1, dated 3rd August, 1953.

- (i) Page (III), Col. 1, line 3, for the word 'Monon', read 'Mohon'.
- (ii) Page (V), Col. II, line 39, for the word 'Jingam' read 'Lingam'.
- (iii) Page (VI), Col. 32, line 16, for the word 'Mishra' read 'Misra'.
- (iv) Page (VIII), Col. 1, line 36, for the word 'wes' read 'west'.
- (v) Page (X), Col. 1, line 44, for the word 'hirani' read 'Thirani'.

2. No. 2, dated 4th August, 1953.

- (i) Col. 17, line 52, for the word 'tribuns' read 'Tribunal'.
- (ii) Col. 18, line 27, for the word 'Rejec' read 'Reject'.
- (iii) Col. 21, line 53, for the word 'etition' read 'Petition'.
- (iv) भाग ५०, पंक्ति ४, में 'मुञ्ज' के स्थान पर 'मुझे' पढ़िये ।
- (v) भाग ५१, पंक्ति २६ में 'मुञ्ज' के स्थान पर 'मुझे' पढ़िये ।
- (vi) Col. 72, line 37, for the word 'prented' read 'prevented'.
- (vii) Col. 81, line 51, for the word 'this' read 'of this'.
- (ix) Col. 81, line 52, for the word 'limit' read 'time limit'.
- (x) Col. 81, line 52, for the word 'ection' read 'the election'.
- (xi) Col. 81, line 54, before 'the' read 'whether'.
- (xii) भाग ८७, पंक्ति ६, 'ढना' के स्थान पर 'दौटना' पढ़िये ।
- (xiii) भाग ८९, पंक्ति ३७, 'वहां' के पीछे 'पर परिमार्जित की जा सक' पढ़िये ।
- (xiv) भाग ९१, पंक्ति ११, 'खा ो' के स्थान पर 'खाली' पढ़िये ।
- (xv) Col. 103, line 6, for the word 'Irregularitie' read 'irregularities'.
- (xvi) Col. 103, line 8, for the word 'whi' read 'which'.

3. No. 3, dated 5th August, 1953.

- (i) Col. 154, line 33, after 'otherwise' read 'by'.
- (ii) भाग १५१, पंक्ति ३५ 'ो' के स्थान पर 'तो' पढ़िये ।

No. 4, dated 6th August, 1953.

- (i) Col. 272, last but one line for 'respected' read 'respect'.

No. 5, dated 7th August, 1953.

- (i) Col. 366, line 40, after, 'purpose' read 'I'.

No. 7, dated 11th August, 1953.

- (i) Col. 539, line 15, add 'be' after 'note'.
- (ii) Col. 600, line 28, for the word 'suppose' read 'Purpose'.

No. 8, dated 12th August, 1953.

- (i) Col. 626, line 4, read 'Pataskar' for the word 'Patasnar'.
- (ii) Col. 674, line 9, for the word 'Lise' read 'Liscal'.

No. 10, dated 14th August, 1953.

- (i) Col. 801, line 19, for the word 'admini' read 'administration'.
- (ii) Col. 801, line 20 after 'the' add 'super'.
- (iii) Col. 801, line 21, for the word 'mana' read 'management'.

No. 11, dated 17th August, 1953.

- (i) Col. 932, line 29, substitute 'which is very common in Coastal areas'.
- (ii) Col. 932, line 31, for the word 'Gahgadhara' read 'Gangadhara'.

No. 15, dated 22nd August, 1953.

- (i) Col. 1304, line 47, for the word 'Dhuekar' read 'Dhulekar'.

CORRIGENDA

To

the Parliamentary Debates (Part II—Proceedings other than Questions and Answers), 4th Session of the House of the People.

In Volume VII—

No. 16, dated 24th August, 1953.

- (i) Col. 1375, line 12, for the word 'the' read 'are'.
- (ii) Col. 1392, line 15, for the word 'alloquent' read 'eloquent'.
- (iii) Col. 1404, line 29, for the word 'Constitution' read 'Constituting'.

No. 18, dated 26th August, 1953.

- (i) Col. 1575, line 9, for the word 'board' read 'broad'.
- (ii) Col. 1599, line 19, for the letter 'G' read 'B'.
- (iii) Col. 1599, line 21, for the letter 'B' read 'G'.
- (iv) Under Column Nos. line 3 after the letter 'D' put the letter 'P',  
" " " , line 13, for the word 'Gulam' read 'Ghulam'.  
" " " , line 34, after 'Lila' put 'dhar'.  
" " " , line 52, for the word 'chanda' read 'Chandra'.
- (v) Col. 1601, line 18, for the word 'Susham' read 'Sushama'.
- (vi) Col. 1600, line 41, for the word 'Pataska' read 'Patasker'.  
" " , line 53, for the word 'Run' read 'Ram'.

No. 20, dated 28th August, 1953.

- (i) Col. 1780, for line 11, substitute 'Town a Muslim waks a gift and say'.

No. 22, dated 2nd September, 1953.

- (i) Col. 2063, line 22, put 'not' after the word 'why'.

No. 25, dated 5th September 1953.

- (i) Col. 2433, line 12, for the words 'States union Occupancy Tenants' read 'States Union Abolition of Ala'.
- (ii) Col. 2453, line 9, for the word 'Setcoin' read 'Section'.
- (iii) Col. 2502, last line, for the word 'edopted' read 'nagatived'.

No. 26, dated 7th September, 1953.

- (i) Col. 2652, line 11, for 'Sinhansan Sinha' read 'Sinhasan Singh'.
- (ii) Col. 2699, for line 13, substitute 'was pleased to say that it was irre—'.

No. 27, dated 8th September, 1953.

- (i) Col. 2836, line 10, for 'many agriculturist' read 'difficulties for the'.

No. 30, dated 11th September, 1953.

- Col. 3318, line 25, put 'Varvide' after the word 'of'.

CORRIGENDA

to

the Parliamentary Debates (Part II—proceedings other than Questions and Answers),  
4th Session of the House of the People.

In Volume VIII—

No. 31, dated 14th September 1953.

- (i) Col. 3471, line 15, for '18' read '31'
- (ii) Col. 3557, line 14 is deleted.

No. 33, dated 16th September, 1953.

- शान ३८४६, पंक्ति ६, 'एफीसेसो' के स्थान पर 'एफीसेस' पढ़िये ।
- शान ३८५४, पंक्ति १९, 'कैमिल्ल' के स्थान पर 'कैमिल्लि' पढ़िये ।

No. 34, dated 17th September, 1953.

- (i) Col. 4126, lines 24th and 25th are deleted.
  - (ii) Col. 4126, line 26, delete the word 'speak'.
  - (iii) Col. 4163, line 16, for the word 'negatived' read 'adopted'.
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**1953**

**LOK SABHA SECRETARIAT  
NEW DELHI**

*Price Two Rupees (Inland)*  
*Price Eight Shillings (Foreign)*

## CORREIGNDA

TO

the Parliamentary Debates (Part II—Proceedings other than Questions and Answers),  
Fifth Session, 1953 of the House of the People

### In Volume IX—

1. No. 1, dated 16th November, 1953—
  - (i) Page (xii) line 8, for "Swaminathan" read "Swaminadhan".
  - (ii) Col. 86, line 18, for "avail" read "avail".
2. No. 2, dated 17th November, 1953—

आव ११४, पंक्ति २८, 'गा' के स्थान पर 'सुगा' पढ़िय ।
3. No. 3, dated 18th November, 1953—

Col. 263, line 40, insert "Shri" before "C. D."
4. No. 5, dated 21st November, 1953—
  - (i) Col. 423, line 39, for "1000" read "100".
  - (ii) Col. 460, for existing line 3 read "hon. Minister exactly how he is".
5. No. 8, dated 25th November, 1953—
  - (i) Col. 798, line 38, for "Alterna" read "Alternative".
  - (ii) Col. 805, line 8, for "Chief" read "Chair".
6. No. 10, dated 27th November, 1953—

Col. 1000, for existing line 19 from bottom read "very tender age. They do not marry".
7. No. 12, dated 1st December, 1953—
  - (i) Col. 1148, lines 9 and 10 from bottom for "providentent" read "provident".
  - (ii) Col. 1168, line 6, after "transferred" insert "and they will stand transferred".
8. No. 15, dated 4th December, 1953—

Col. 1537, line 4 from bottom for "quied" read "cried" and for "brothe" read "brothers".



## CGRRIGENDA

TO

the Parliamentary Debates (Part II—Proceedings other than Questions and Answers),  
Fifth Session, 1953 of the House of the People

In Vol. X—

1. No. 17, dated 8th December, 1953—  
Col. 1656, line 9, for "not" read "only".
  2. No. 20, dated 11th December, 1953—
    - (i) भाग १६८८, नीचे से पंक्ति ७, "सतीश" के स्थान पर "सतीश चन्द्र दास गुप्ता" पढ़िये।
    - (ii) भाग २००५, पंक्ति २०, "उर्षा" के स्थान पर "अर्षात्" पढ़िये।
  3. No. 21, dated 14th December, 1953—
    - (i) Col. 2124, line 36, for "preferetial" read "preferential".
    - (ii) Col. 2146, line 3, for "dioidixe" read "dioxide".
  4. No. 22, dated 15th December, 1953—  
Col. 2231, line 18, from bottom for "periods" read "labour".
  5. No. 23, dated 16th December, 1953—  
Col. 2291, line 12, for "Subscribe to the view that" read "appoint a Select Committe".
  6. No. 24, dated 17th December, 1953—
    - (i) Col. 2433, last line, for "Mulchan" read "Mulchand".
    - (ii) Col. 2436, line 14, for "La" read "Lal".
  7. No. 29, dated 23rd December, 1953—  
Col. 2992, line 21, for "Counter" read "Country".
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**PARLIAMENTARY DEBATES  
HOUSE OF THE PEOPLE**

**(Part II—Proceedings other than Questions and Answers)**

**OFFICIAL REPORT**

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**VOLUME IX, 1953**

**(16th November, 1953 to 4th December, 1953)**

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**FIFTH SESSION**

**1953**

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**LOK SABHA SECRETARIAT  
NEW DELHI**

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